

High Court of Karnataka
Bengaluru,
Dated: 18th July 2022

NOTIFICATION NO. HCDB – 129 / 2022

In modification of earlier Notification No.HCDB-120/2022, dated 7th July 2022, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Monday the 25th July 2022 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Acting Chief Justice	1
2	Hon'ble Mr. Justice S.G.Pandit	2
3	Hon'ble Mr. Justice B.M.Shyam Prasad	3
4	Hon'ble Mr. Justice H.P.Sandesh	4
5	Hon'ble Mr. Justice Ashok S. Kinagi	5
6	Hon'ble Mr. Justice M.I.Arun	6
7	Hon'ble Mr. Justice Ravi V. Hosmani	7
8	Hon'ble Mr. Justice Shivashankar Amarannavar	8
9	Hon'ble Ms. Justice J.M.Khazi	9
10	Hon'ble Mr. Justice Anant Ramanath Hegde	10

By Order of Hon'ble The Acting Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:18.07.2022

HIGH COURT OF KARNATAKA DHARWAD BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM MONDAY THE MONDAY THE 25TH JULY 2022**

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice S.G.Pandit & Hon'ble Mr. Justice Anant Ramanath Hegde</p> <p>All Division Bench Civil matters (except Regular First Appeals) - Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice B.M.Shyam Prasad & Hon'ble Ms. Justice J.M.Khazi</p> <p>All Division Bench Criminal matters - Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice H.P.Sandesh</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

	<p>Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p> <p>RPFC, HRRP, LRRP, TOS, Probate & Succession Matters - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
<p>4</p>	<p>Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>All Writ Petitions (Single Judge) not assigned to the Bench presided over by Hon'ble Mr. Justice M.I.Arun -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>Civil Revision Petitions - Admissions, Orders and Final Hearing</p> <p>Civil Petitions - Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
5	<p>Hon'ble Mr. Justice M.I.Arun</p> <p>Writ Petitions (HRC, Excise, Cinema, MV, LR, KLR, KLRA, Tax, CS, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Criminal Appeals not assigned to the Bench of Hon'ble Mr.Justice Shivashankar Amarannavar - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
6	<p>Hon'ble Mr. Justice Ravi V. Hosmani</p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
7	<p>Hon'ble Mr. Justice Shivashankar Amarannavar</p> <p>All Criminal Petitions Under Section 438 and 439 of Cr.P.C (to be shown on the top of the cause list) - Admissions, Orders and Final Hearing</p> <p>Criminal Appeals (against Conviction) - Admissions, Orders and Final Hearing</p> <p>Criminal Revision Petitions - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

PART B

The Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice S.G.Pandit</p> <p>Writ Petition (GM)</p>
2	<p>Hon'ble Mr. Justice B.M.Shyam Prasad</p> <p>Writ Petition (GM-CPC)</p>
3	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>Criminal Appeals (Acquittal)</p>
4	<p>Hon'ble Mr. Justice Anant Ramanath Hegde</p> <p>Regular Second Appeals</p>

NOTES:

1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
- b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
- c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Acting Chief Justice and in case Hon'ble the Acting Chief Justice is not available, the next Senior most Judge available.

4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

By Order of Hon'ble The Acting Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:18.07.2022

**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.
CRIMINAL APPEAL AGAINST CONVICTION (DB)
OF THE YEAR 2017-2021 FOR FINAL HEARING**

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100001/2017	GIRISH S HIEMATH	ADDL SPP
2.	100019/2017	SHRIKANT T PATIL	ADDL SPP
3.	100022/2017	K L PATIL , SRINIVAS B NAIK	ADDL SPP
4.	100137/2017	S S YADRAMI,	ADDL SPP
5.	100187/2017	KUSHAL V BOLMAL	ADDL SPP
6.	100307/2017	SHAILA BELLIKATT	ADDL SPP
7.	100028/2018	SANTOSH B MALAGOUDAR	ADDL SPP
8.	100111/2018	ARAVIND D KULKARNI,	ADDL SPP
9.	100119/2018	ASHOK R KALYANASHETTY	ADDL SPP
10.	100121/2018	VINAY S KOUJALAGI	ADDL SPP
11.	100131/2018	VINAY S KOUJALAGI	ADDL SPP
12.	100207/2018	J BASAVARAJ	ADDL SPP
13.	100216/2018	SRINAND A PACHHAPURE	ADDL SPP
14.	100319/2018	PRASHANT S KADADEVAR	ADDL SPP
15.	100343/2018	SANTOSH B MALAGOUDAR	ADDL SPP
16.	100344/2018	SANTOSH B MALAGOUDAR	HCGP
17.	100346/2018	VIDYASHANKAR G DALWAI,	HCGP
18.	100006/2019	ANURADHA DESHPANDE	ADDL SPP
19.	100050/2019	SHAIKH SAOUD,	ADDL SPP
20.	100143/2019	K L PATIL , B G INDI,	ADDL SPP
21.	100144/2019	K L PATIL , B G INDI,	ADDL SPP
22.	100191/2019	SHAIKH SAOUD	ADDL SPP
23.	100194/2019	SHAIKH SAOUD	ADDL SPP
24.	100218/2019	VIDYASHANKAR G DALWAI	ADDL SPP
25.	100229/2019	S S PATIL, SANJAY CHANAL	ADDL SPP
26.	100297/2019	K S PATIL,	ADDL SPP
27.	100309/2019	B ANWAR BASHA	ADDL SPP
28.	100334/2019	M B GUNDAWADE	ADDL SPP
29.	100336/2019	B ANWAR BASHA	ADDL SPP
30.	100342/2019	M B GUNDAWADE	ADDL SPP
31.	100438/2019	ARAVIND D KULKARNI,	ADDL SPP
32.	100439/2019	GANGADHAR J M,	ADDL SPP
33.	100445/2019	J BASAVARAJ	ADDL SPP
34.	100449/2019	F V PATIL,	ADDL SPP
35.	100481/2019	N L BATAKURKI	ADDL SPP
36.	100496/2019	T HANUMAREDDY,	ADDL SPP
37.	100027/2020	J BASAVARAJ	ADDL SPP
38.	100033/2020	RAMESH N MISALE	ADDL SPP
39.	100054/2020	IRFAN JALGAR, , VIJAY S CHINIWAR	ADDL SPP
40.	100063/2020	R H ANGADI	ADDL SPP
41.	100085/2020	H R DESHPANDE	ADDL SPP
42.	100138/2020	K M SHIRALLI	ADDL SPP
43.	100156/2020	K L PATIL	ADDL SPP
44.	100168/2020	SHAILA BELLIKATTI	ADDL SPP
45.	100320/2020	SUMANGALA A.CHAKALABBI	ADDL SPP
46.	100339/2020	JAGADISH PATIL	ADDL SPP
47.	100006/2021	SHRIHARSH A NEELOPANT AMICUS CURIAE	ADDL SPP
48.	100010/2021	SHAIKH SAOUD	ADDL SPP
49.	100013/2021	T M NADAF	ADDL SPP
50.	100046/2021	ASHOK R KALYANASHETTY	ADDL SPP
51.	100051/2021	K L PATIL	ADDL SPP
52.	100106/2021	T R PATIL	ADDL SPP
53.	100111/2021	MAHANTESH S HIEMATH	ADDL SPP

54.	100192/2021	SRINAND A PACHHAPURE	ADDL SPP
55.	100237/2021	VIDYASHANKAR G DALWAI	ADDL SPP
56.	100250/2021	VIDYASHANKAR G DALWAI	ADDL SPP
57.	100255/2021	PRASHANT S KADADEVAR	ADDL SPP
58.	100259/2021	RAGHAVENDRA A PUROHIT	ADDL SPP
59.	100270/2021	SRINAND A PACHHAPURE	ADDL SPP
60.	100279/2021	P G MOGALI	ADDL SPP
61.	100301/2021	B ANWAR BASHA	ADDL SPP
62.	100467/2021	R H ANGADI	ADDL SPP

**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.
LIST OF CASES OF CRIMINAL APPEALS (ACQUITTAL)
PERTAINING TO DIVISION BENCH FOR FINAL HEARING**

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100247/2014	FATIMABI KINNAL (PARTY IN PERSON)	SPP
2.	100040/2015	ADDL SPP	K L PATIL
3.	100284/2015	ADDL SPP	RAVIRAJ C PATIL
4.	100062/2016	M B GUNDAWADE	RESPONDENT SERVED
5.	100027/2017	ADDL SPP	S B DEYANNAVAR
6.	100030/2017	ADDL SPP	RESPONDENT SERVED
7.	100150/2017	K L PATIL	RESPONDENT SERVED
8.	100178/2017	ADDL SPP	GODE NAGARAJ
9.	100198/2017	ADDL SPP	G B NAIK and P G NAIK
10.	100204/2017	ADDL SPP	SANTOSH B MALAGOUDAR
11.	100237/2017	ADDL SPP	GANGADHAR J M
12.	100249/2017	ADDL SPP	
13.	100276/2017	M H KABADI,	ADDL SPP R3
14.	100063/2018	ADDL SPP	RESPONDENT SERVED
15.	100157/2018	ADDL SPP	T R PATIL FOR R2- R3,SANTOSH B MALAGOUDAR FOR R4
16.	100164/2018	ADDL SPP	GEETHA K M FOR R1 and R5
17.	100174/2018	ADDL SPP	J BASAVARAJ FOR R1,R3,R4, K L PATIL FOR R2,R5,K M SHIRALLI FOR R6
18.	100187/2018	ADDL SPP	RESPONDENT SERVED
19.	100234/2018	ADDL SPP	U G KATTIMANI
20.	100237/2018	ADDL SPP	SUNIL S DESAI
21.	100246/2018	ADDL SPP	SHARAD V MAGADUM FOR R1, JAGADISH PATIL FOR R2,APPEAL AGAINST R3 IS ABATED ,A R PATIL FOR R4-R7
22.	100373/2018	ADDL SPP	ANWAR BASHA B
23.	100029/2019	ADDL SPP	VIJAY M MALALI
24.	100053/2019	ADDL SPP	RESPONDENT SERVED
25.	100094/2019	ADDL SPP	SUMANGALA A CHAKALABBI & SEEMA SHIV NAIK, B C JNANAYYASWAMI
26.	100102/2019	B S KUKANAGOUDAR	RESPONDENT SERVED
27.	100132/2019	ADDL SPP	K L PATIL
28.	100137/2019	ADDL SPP	M B GUNDAWADE
29.	100192/2019	ADDL SPP	RESPONDENT SERVED
30.	100246/2019	ADDL SPP	RESPONDENT SERVED
31.	100323/2020	ADDL SPP	G I GACHCHINAMATH
32.	100407/2021	ADDL SPP	

**HIGH COURT OF KARNATAKA DHARWAD BENCH,
DHARWAD
LIST OF RFA (DB) AS ON 18.07.2022**

SL. NO.	RFA NUMBERS	ADVOCATE FOR APPELLANT(S)	ADVOCATE FOR RESPONDENT(S)
1.	100069/2014 C/W 4160/2013, 4034/2013, 4023/2013 & RFA CROB. 100003/2016	-SRI. R.M. KULKARNI, -SRI. S.S. PATIL, -SRI. M.B. HIREMATH, -SRI. D.L. LADAKHAN, -SRI N.P. VIVEKMEHTA, ADV.	-SRIYUTHS. N.P. VIVEKMEHTA & V.M. SHEELVANT, ADV FOR R1 & R2. -SRI. D.L. LADAKHAN, - SRI N.P. VIVEKMEHTA, ADV FOR R1 & R2. - SRI N.P. VIVEKMEHTA, ADV FOR R2 & R3. -SRI. R.M. KULKARNI, ADV FOR R1 SRI. M.B.HIREMATH, ADV FOR R2, R3 & R8.
2.	100252/2015	SRI. N.R. KUPPELUR,	SRI. B.V SOMAPUR R1 (A TO F)
3.	100237/2015	SRI. RAVI S BALIKAI	SRI. MRUTYUNJAY TATA BANGI ADV FOR R1 & R2
4.	100019/2015	SRIYUTHS. F.V. PATIL, PRITHVI K.S AND I.C PATIL, ADVS	SRI. M.M. HIREMATH, ADV FOR R1 TO R3
5.	100123/2015	SMT. SUMANGALA A CHAKALABBI	SRI. MRUTYUNJAY TATA BANGI ADV FOR R1 & R2
6.	100040/2015	SRI. SANGRAM S KULKARNI	SRI. GANGADHAR S HORAKERI, ADV FOR R9 & R10
7.	3001/2011	SRI. T.M. NADAF	SRI. MRUTYUNJAY S HALLIKERI, ADV FOR R9 SRI. S.S.YADRAMI, ADV FOR R1 (A TO E) & R2 (A TO C) R7 (A TO F), R10, R12, TO R16
8.	100255/2015	SRI. S.H. MITTALKOD	SRI. M.R. MULLA, ADV FOR R1 & R2
9.	100245/2015	SRI. DINESH M KULKARNI	SRI. JAYAWANT SAVAGAON, ADV FOR R1 SRIYUTHS: F.V PATIL, RAVI BALIKAI AND PALLAVI PACHCHAPURE, ADVS FOR R3, SRI. F.V. PATIL ADV FOR R2.
10.	100262/2015	SRI. RAVI S BALIKAI	SRI. K RAGHAVENDRA RAO AND V VIDYA, ADVS FOR R1, SRI. GIRISH A YADAWAD, ADV FOR R3 TO R7, SRI. SANGRAM S KULKARNI, ADV FOR R8 & R9.

11.	100254/2015	SRIYUTHS: ARUN L NEELOPANT AND SRIHARSH A NEELOPANT, ADVS	SRIYUTHS:SRINAND A PACHCHAPURE & RAJENDRA R PATIL, ADVS FOR R1, SRI. ANOOP G DESHPANDE, ADV FOR R2 &R3, SRI. PRAVEEN G KULKARNI, ADV FOR R4, R5 & R7, SRIYUTHS. SACHIN KULKARNI & VINAYAK KULKARNI, ADVS FOR R6.
	C/W 100232/2015	SRI. SRINAND A PACHCHAPURE	SRIYUTHS: ARUN L NEELOPANT AND SRIHARSH A NEELOPANT, ADVS FOR R1 & R2, SRI. PRAVEEN G KULKARNI, ADV FOR R3, R4 AND R6, SRI. VINAYAK S KULKARNI, ADV FOR R5
12.	4196/2013	SRI.N.R KUPPELUR,	SRIYUTHS. S.N.BANAKAR AND LINGESH V KATTIMANI, ADVS FOR R2 & R6
	C/W 4197/2013	SRIYUTHS. S. N. BANAKAR AND LINGESH KATTIMANI, ADVS	SRI N.R. KUPPELUR, ADV FOR R1, R2A & R3, SRIYUTHS. S.G.KADADAKATTI & V.G.BHAT, ADVS FOR R6.
13.	4223/2013	SRI. RAVI S BALIKAI	SRI. SHREEVATSA S HEGDE,
14.	100141/2016	SRIYUTHS. K.L. PATIL, S.S.BETURMATH, B.G.INDI & F.R. GALAGANATH, ADVS	SRI. RAJASHEKAR R GUNJALLI, ADV FOR R1, SRI. VIJAY S CHINIVAR, ADV FOR R2 & R3
	C/W 100142/2016	SRI. K.L. PATIL, S.S.BETURMATH, B.G.INDI & F.R. GALAGANATH, ADVS	SRI. RAJASHEKAR R GUNJALLI, ADV FOR R1, SRI. VIJAY S CHINIVAR, ADV FOR R2 & R3
15.	100327/2016	SRI. SHIVRAJ S BALLOLI,	SRI. ARAVIND D KULKARNI, ADV FOR R1, SRI. K.L. PATIL, ADV FOR R2
	C/W 100330/2016	SRIYUTHS. ABHISHEK C. PATIL AND AKSHAY KATTI & ANAND ASHTEKAR, ADVS	SRI. ARAVIND D KULKARNI, ADV FOR R1, SRIYUTHS. K.L. PATIL & S.S. BETURMATH, ADVS FOR R2

16.	100089/2016	SRI. V.G. BHAT,	SRI. SURESH S BHAT, ADV FOR R1 SRI. PRAKASH UDIKERI, ADV FOR R4, SRIYUTHS. SUBHASH SALAGAR & RATNAMALA, ADVS FOR R5 TO R8.
	C/W 100098/2016	SRIYUTHS. SUBHASH SALAGAR & RATNAMALA, ADVS	SRI. V.G. BHAT, ADV FOR R1, SRI. SURESH S BHAT, ADV FOR R2 SRI. PRAKASH UDIKERI, ADV FOR R5, SRI. A.S.PATIL ADV FOR R3 & R6
17.	100338/2016	SRI. GODE NAGARAJ	SRI. S.G. KADADAKATTI, ADV FOR R1 SRI. HANUMANTHAREDDY SAHUKAR, ADV FOR R2 TO R6
18.	100096/2014	SUNANDA PATIL	SRI. MALLIKARJUNSWAMY B HIREMATH, FOR R1 TO R4
19.	100100/2016	SRIYUTHS. F.V PATIL, AND VIJAYENDRA BHIMAKKANAVAR, ADVS	SRI. D.L. LADKHAN, ADV
	C/W 100020/2016	SRIYUTHS. F.V PATIL, AND VIJAYENDRA BHIMAKKANAVAR, ADVS	SRI. D.L. LADKHAN, ADV FOR C/R.
20.	100017/2016	SRIYUTHS: RAVIRAJ C PATIL, VIDHYASHRI I SULDHAL & SHRIPRASAD JOSHI, ADVS	SRI. SHIVRAJ BALLOLI, ADV FOR R1 & R2
21.	100242/2016	SRIYUTHS. M.R. MULLA & R.N. DHUNDASHI, ADV	SRIYUTHS. K.L. PATIL & S.S. BETURMATH, ADVS FOR R1 SRI. SATISH M KARAD, ADV FOR R6
	C/W 100243/2016	SRIYUTHS. SUNITA KALASOOR & SATISH M KARAD, ADVS	SRI. K.L.PATIL, ADV FOR R1
22.	100236/2016	SRI. S.B. SHAIKH, ADV	SRI. SHIVRAJ S BALLOLI, ADV FOR R1, R3 & R4.
23.	100261/2016	SRI. N.R.KUPPELUR, ADV	SRI. VISHWANATH HEGDE, ADV
24.	100171/2016	SRI. SHIVRAJ S BALLOLI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR R1 & R2.
	C/W 100115/2016	SRI. RAMACHANDRA A MALI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR C/R1 & R2.

25.	100140/2016	SRI. PRASHANT S KADADEVAR, ADV	SMT. BHARATHI G BHAT, ADV FOR R1 & R2 SRI. SHRIHARSH A NEELOPANT, ADV FOR R5.
	A/W CRO.B 100003/2018	SMT. BHARATHI G BHAT, ADV	SRI. PRASHANT S KADADEVAR, ADV FOR R1 TO R6 SRI. SHRIHARSH A NEELOPANT, ADV FOR R9.
26.	100102/2016	SRI. SURESH P HUDEDAGADDI, ADV FOR A3 TO A5. SRI. S.S. NIRANJAN, ADV.	SRI. DINESH M KULKARNI, ADV FOR R1 SRI. SANTOSH B MANE, ADV FOR R2 TO R4, SRI. S.K. KAYAKAMATH, ADV FOR R6.
27.	100287/2016	SRI. B.S. KAMATE, ADV	SRI. MRUTYUNJAY S HALLIKERI, ADV FOR R2 TO R4 SRI. GURUDEV I GACHCHINAMATH, ADV FOR R5
	C/W 100317/2016	SRI. MRUTYUNJAY S HALLIKERI, ADV	SRI. B.S. KAMATE, ADV FOR R1 SRI. GURUDEV I GACHCHINAMATH, ADV FOR R3.
28.	100177/2014	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV	SRI. M.C. HUKKERI, ADV
29.	4240/2013	SRI. RAVI HEGDE, ADV	SRIYUTHS. R.S. HEGDE & SUNIL DESAI, ADVS FOR R7
30.	4109/2013	SRI. RAJASHEKAR, ARANI, ADV	SRI. V.M. SHEELVANT, ADV
	A/W CRO.B 100017/2014	SRI. M.G.NAGANURI, ADV	SRI. RAJASHEKAR, ARANI, ADV
31.	100146/2017	SRIYUTHS: SHIVRAJ S BALLOLI & RAMESH I ZIRALI, ADVS	SMT. SHARMILA M PATIL, ADV
32.	100104/2017	SRI. R.H. ANGADI, ADV	SRI. S.R HEGDE ASSOCIATES, ADV
33.	100002/2017	GOVT. ADV	SRIYUTHS. JAGADISH PATIL & RAKESH S.H. ADVS FOR R1 (A TO C)
34.	100082/2017	SRI. S.B. HEBBALLI, ADV	SRIYUTHS: SHIVRAJ S BALLOLI & RAMESH I ZIRALI, ADVS FOR R1 & R2.
35.	100118/2017	SRI. ARUN NEELOPANT, ADV	SRI. S.V DESHPANDE, ADV FRO R1 TO R3 AGA FOR R4 & R5.
36.	100129/2017	SRI. GIRISH A YADAWAD, ADV	SRI. NAGARAJ C KOLLOORI, ADV FOR R1 SRI. RAJESH M BILKI, ADV FOR R2

37.	100105/2017	SRI. JAGADISH PATIL, ADV	SRI. N.R. KUPPELUR, ADV FOR R1 & R2.
38.	100116/2017	SRI. SHIVRAJ S BALLOLI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR R1 & R2, SRI. CHETAN LIMBIKAI, ADV FOR R12.
39.	100164/2017	SRI. N.R. KUPPELUR, ADV	SRIYUTHS. M.M. GONDALE & PRAKASH R BADIGER, ADVS FOR R11.
40.	100156/2017	SRI. MAHESH WODEYAR, ADV	NOTICE TO RESPONDENTS ARE SERVED.
41.	100154/2017	SRI. K.L.PATIL, ADV	SRI. H.R. DESHPANDE, ADV
42.	100081/2017	SRI. A.P. MURARI, ADV	SRIYUTHS. G.B.NAIK & P.G.NAIK, ADVS FOR R2 TO R7.
43.	100022/2017	SRI. G.S. SAVADATTI, ADV	SRI. A.G. WAJAPE, ADV FOR R1 & 2 SRI. GANGADHAR J.M. ADV FOR R3 & R4.
44.	100029/2017	SRI. SURESH P HUDEDAGADDI, ADV	SRI. M. B HIREMATH, ADV FOR R1 & R2.
45.	100153/2017	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV	SRI. MRUTYUNJAY TATA BANGI, ADV FOR R1 TO R5.
46.	100288/2017	SRIYUTHS. V.R. PATIL & ASHOK KATTIMANI, ADVS	SRI. SANGRAM S KULKARNI, ADV FOR R1 TO R8.
47.	100220/2017	SRI. S.M. KALWAD, ADV	NOTICE TO RESPONDENTS ARE SERVED.
48.	100203/2017	SRI. G.S. SAVADATTI & B.F. PUJAR, ADVS	SRI. PRASAD R SIDHANTI, ADV
49.	100286/2017	SRI. S.B. HEBBALLI, ADV	SRI. S.D. BABALADI, ADV FOR R1 SRI. SUNIL S DESAI, ADV FOR R4.
50.	100293/2017	SRI. MRUTYUNJAY TATA BANGI, ADV	SRI. V.M. SHEELVANT, ADV FOR R3 & R4, AND SRI. SHARAD M PATIL, ADV FOR C/R3 & R4.

**HIGH COURT OF KARNATAKA DHARWAD BENCH, DHARWAD
STATEMENT SHOWING PENDENCY OF RFA (SJ)
FINAL HEARING CASES IN PENDING BRANCH CIVIL UNIT-I**

SL. NO.	CASE NUMBERS	ADVOCATE FOR APPELLANT(S)	ADVOCATE FOR RESPONDENT(S)
1.	690/1998 RFA CROB.17/1998	V.M.SHEELAVANT K.L.PATIL	K.L.PATIL V.M.SHEELAVANT
2.	1114/2003	H.N.GULAREDDY AND M.R.HIREMATH	SURESH P HUDDERAGADDI FOR R1 TO R3
3.	515/2004	VIJAYKUMAR B HORATTI	MANJUNATH MELED, ADV .FOR R1(A TO F) & OTHERS.
4.	1390/2004 C/W 1391/2004	HANUMATHAREDDY SAHUKAR	R.M.KULKARNI, FOR R1
5.	1625/2005 C/W 4130/2013	B.S.KAMATE R.M.KULKARNI	G.GOPALKRISHNA SHASTRI JAGADISH PATIL
6.	1518/2005	SHIVARAJ BALLOLI	K.L.PATIL & RAVIRAJ PATIL & OTHERS.
7.	2591/2006	SHIVARAJ S BALLOLI, RAMESH ZIRALI	AHMEDALLI RAHIMANSHA & M.K.MIRZABAI FOR R1,R2 & R5, A.S.PATIL, FOR R3 & R4, JAGADISH PATIL, FOR R1 & R2
8.	678/2006	B.S.KAMATE	ASHOK KALYANASHETTY FOR R4, RAMESH ZIRALI, SHIVARAJ BALLOLI FOR R6 & R7, VEERABHADRA R SHIVANAGOL & D.B.KARIGAR FOR R8 & R9
9.	1146/2006	G.K.HIREGOUDAR	A.L.DESAI & S.L.DESAI FOR R1, R2 & R4, N.R.KUPPELUR FOR R1 & R2.
10.	1925/2006 C/W 1928/2006	S.S.YADRAMI	G.K.HIREGOUDAR FOR R1 TO R5, A.T.SAVANUR FOR R1 TO R5
11.	202/2006 C/W 755/2006	ANIL KALE	A.P.KULKARNI FOR SOLE RESPONDENT, V.R.DATAR FOR SOLE RESPONDENT
12.	1019/2006	F.V.PATIL	AHMEDALLI RAHIMANSHA FOR R1(A TO E)
13.	1651/2006 C/W 2645/2006	VITTAL S TELI D.RAVIKUMAR GOKAKAKAR	D.RAVIKUMAR GOKAKAKAR FOR R1
14.	737/2007	RAVI G SABHAHIT	S.M.KALAWAD FOR R1 & R2, M.B.NARAGUND FOR R1 & R2
15.	859/2007	V.P.KULAKRNI, GIRISH HIREMATH, S.M.KALAWAD	VITTHAL S TELI, R1(A TO D)

16.	1295/2007	S.C.JAINAR	RAVI GL SABHAHIT FOR R2, VIGNESHWAR SHASTRY FOR R3 TO R6
17.	684/2007	SATISH RAICHUR	R.B.DESHPANDE & N.S.BHAT FOR R1 TO R3
18.	112/2007	S.S.YADRAMI	P.KOTESHI FOR R1 TO R3, P.N.HATTI FOR R1 TO R3
19.	1127/2007	M.V.HIREMATH	F.V.PATIL FOR R1 & R2, N.P.VIVEKMEHTA FOR R1 TO R3
20.	788/2007	G.N.SARASAMMANAVAR	JAYAKUMAR S PATIL, MAHANTESH KOTTURSHETTAR & SADIQ N GOODWALA FOR R4 TO R8
21.	1889/2007	SURYANARAYAN M.B.	C.V.ANGADI FOR R1, GIRISH S HIREMATH FOR R3
22.	1654/2007	A.C.CHAKALABBI	SURESH P HUDDERAGADDI FOR R1 TO R3
23.	1861/2007	DINESH M KULKARNI	R.M.JAVED FOR R1 (1 TO 5), BASAVARAJ KAREDDI FOR R6, V.M.BIRADAR FOR R2
24.	227/2007	M.S.HARAVI	SANGRAM S KULKARNI FOR R1 TO R7, RAVI G SABHAHIT FOR R8
25.	314/2007	GURUDEV GACHCHINMATH	G.R.ANANIMATH & S.S.NIRANJAN FOR RESPONDENT
26.	1339/2007	JAYAKUMAR S PATIL	J.S.SHETTY FOR R2, R4, CHANDRASHEKHAR C. FOR R3
27.	2433/2007 A/W CROB 5/2008	RAMACHANDRA M MALI J.S.SHETTY	J.S.SHETTY FOR RESPONDENT K.G.NAYAK FOR RESPONDENT
28.	1199/2007	V.M.SHEELAVANT	GIRIJA S HIREMATH FOR R1 TO R3 & R4 (A TO C)
29.	452/2007	V.M.SHEELAVANT	GODE NAGARAJ FOR R3 & R4
30.	192/2007	DINESH M KULKARNI	G.S.SAVADATTI & G.N.JOSHI FOR R1 TO R3
31.	653/2007	G.K.MATHAD & SEEMA SHIVA NAIK	PRASHANT KADADEVAR FOR R1(E)
32.	118/2007	B.S.KAMATE	NOTICE TO RESPONDENTS SERVED
33.	1062/2007	S.G.KADADAKATTI, V.M.SHEELAVANT	G.BALAKRISHNA SHASTRY FOR R1 & R2, RAMESH MUNSHI FOR R4
34.	1878/2007	A.C.CHAKALABBI (NOC),	B.K.MALLIGAVAD FOR R1(NOC) S.N.RAJENDRA FOR R1, NARAYAN V YAJI FOR R2

35.	1234/2007	GIRIJA S HIREMATH (NOC), F.S.DABALI	S.S.YADRAMI FOR R1, R3 TO R5 & R2(A TO C) (NOC), H.KANTHARAJ FOR R1 TO R3
36.	575/2008	V.G.BHAT	G.N.RAICHUR FOR R1
37.	430/2008	VENKATESH R BHAGAT	GOVT. ADV. FOR R1 TO R3
38.	1104/2008	N. LIYAKAT ALIKHAN	K.RAGHAVENDRA RAO AND VIDYA IYER
39.	1808/2008	R.P.UGARGOL	NARAYAN V YAJI FOR R2, AJAY KUMAR PATIL FOR R2
40.	436/2008 C/W 433/2008, 434/2008, 435/2008, 437/2008, 540/2008	G.B.SHASTRY & CHETAN MUNNOLI	R.K.HATTI FOR R1 TO R4
41.	3010/2008	K.RAGHAVENDRA RAO	V.R.DATAR FOR R1, R3 TO R7, R10 & R11, M.S.SATHISH FOR R12 & R13
42.	3019/2008	J.S.SHETTY	R1 TO R6 SERVED.
43.	3068/2009	G.B.SHASTRY	B.D.HIREMATH FOR R1 TO R5
44.	3034/2009	R.K.KULKARNI	SHRIHARSHA NEELOPANT FOR R1
45.	3067/2009 C/W CROB 105/2011	G.S.SAVADATTI, V.R.BHAGAVAT, G.S.HIREMATH ANIL KALE (CROB)	ANIL KALE FOR SOLE RESPONDENT G.S.SAVADATTI FOR R1(A TO D) AND R2
46.	3046/2009 C/W 3017/2010	B.S.SANGATI & S.N.BANAKAR	Y.LAXMIKANTH REDDY AND MALATHI REDDY FOR R1 & R2
47.	3012/2009	RAJASHEKHAR GUNJALLI	M.C.BASAREDDY, ADV. FOR R1
48.	3065/2009	N.DINESH RAO	B.V.SOMAPUR, FOR R1 AND R3
49.	3018/2010	GOVT. ADV.	P.V.GUNJALLI
50.	3005/2010	V.P.KULKARNI	B.SHARANAVASAVA
51.	3080/2010	NAGAPPA TUKKAI	S.M.BANAKAR
52.	3089/2010	RAVI S BALIKAI	ANAND R KOLLI, FOR R1 TO R4

HIGH COURT OF KARNATAKA DHARWAD BENCH, DHARWAD
STATEMENT SHOWING THE PENDENCY OF RSA OLD FINAL
HEARING CASES ONLY

SL NO.	CASE NOS.	ADVOCATES FOR APPELLANTS	ADVOCATES FOR RESPONDENTS
1	1675/2005	SANGRAM S KULKARNI	M B NARAGUND
2	2618/2005 C/W 2505/2005	N V YAJI	M T BANGI
3	938/2005	G BALAKRISHNASHASTRI	S L GURAV
4	1790/2005	SHIVAKUMAR S BADAWADAGI	RAJASHEKAR BURJI AND OTHERS
5	2674/2005	S.M. KALWAD, ADV	MADHANMOHAN KHANNUR AND P.D.MULE, ADV FOR C/R5
6	2608/2006	V.P. KULKARNI, ADV	I.Y. PATIL, ADV FOR R1 TO R4 & OTHERS
7	2256/2006 C/W 2257/2006 AND C/W 2258/2006	K. RAGHAVENDRA RAO AND V. VIDYA, ADVS	HANUMANTHA REDDY SAHUKAR, ADV FOR R3 TO R6
8	2465/2006	B.S. KAMATE, ADV	G.B. SASTRY AND R.M. KULKARNI, ADVS FOR R1 TO R3 CHETAN MUNNOLLI, SURABHI KULKARNI AND LOKESH HEGDE, ADV FOR R1 TO R3.
9	2290/2006	MADHANMOHAN KHANNUR AND V.B. AJAGONDA, ADVS	V.G.BHAT & VINAY S HEGDE, ADVS
10	2540/2006	SANGRAM S KULKARNI, ADV(NOC OBTAINED), VENKATESH M KHARVE, ADV	I.G.GACHCHIMATH, ADV
11	2894/2006	S.M. CHANNAPPANAVAR & M.P NAVALUR, ADVS	DEEPAK C MAGANUR, ADV AND MAHESHWAR SWAMY HIREMATH & PRASHANT, ADVS C/R
12	1831/2006	P.H. HOTKHINDI, ADV	VISHWANATH BICHAGATTI, ADV FOR R1(NOC OBT) AND K.H. BAGI ADV FOR R1
13	1894/2006	D.S.NAIK & PREETI D NAIK, ADVS	RAVI G SABHAHIT, ADV

14	2687/2006	M T BANGI	GOVT. ADVOCATE
15	3405/2006	SHARAD V.MAGADUM	T N RAGHUPATHY
16	1713/2006	MRUTYUNJAYA S HALLIKERI	K L PATIL AND OTHERS
17	652/2006	B S KAMATE	R I ZIRALI AND S S BALLOLI
18	2066/2006	M C BANDI	D M KULKARNI
19	2393/2006	S G KADADAKATTI	N R KUPPELLUR
20	2774/2006	DEVIPRASADSHETTY	SADIQ N GOODWALA
21	3154/2006	HARSH DESAI	M GURURAJ, VEENA HEGDE
22	3402/2006	M C KOTTURSHETTAR	D M KULKARNI
23	1252/2007	SRINANDA A PACHHAPURE, ADV	S.N.PATIL & BALARAJ S PATIL, ADV FOR R1
24	1244/2007 C/W 1256/2007	T.M. NADAF & R.M.NADAF, ADVS	RAVI G SABHAHIT, ADV
25	1067/2007	G.B. SASTRY, ADV	DINESH M PATIL & R.B. PATIL, ADV FOR R2
26	1529/2007	V.R. DATAR, ADV	R2 SERVED & UNREPRESENTED
27	2729/2007	P.G. MOGALI, ADV	V.P.KULKARNI, ADV FOR R1 & R2
28	3202/2007	S.V. PRAKASH, S.G. KADADAKATTI, MANJUNATH H.R AND LINGESH V KATTIMANI, ADVS	DINESH M KULKANRI, ADV FOR R1 TO R7
29	71/2007	N.P. VIVEKMEHTA	K.S. DESAI & HARSH DESAI, ADVS FOR R1,2,& 4 AND V.F. KUMBAR, ADV FOR R2.
30	101/2007	SUNITHA P KALASOOR, ADV	SOLE RESPONDENT SERVED & UNREPRESENTED
31	158/2007	S.S. YADRAMI, ADV	BASAVARAJ S MAKKI, ADV
32	163/2007	K.L.PATIL, ADV	S.S.PATIL & NAMDEV.S, ADV FOR C/R
33	211/2007	R.M.KULKARNI, ADV	SRINAND A PACHCHAPURE, ADV FOR R1.
34	217/2007	N.P. VIVEKMEHTA, ADV	S.G. KADADKATTI, ADV & OTHERS.
35	284/2007	GIRIJA S HIREMATH, ADV	VITTHAL S TELI, ADV FOR R1, R2, R3 & R5.
36	931/2007	M.B. NARAGUND & SONA VAKKUND, ADVS	SANJAY S KATAGERI,ADV
37	669/2007	RAJASHEKAR R GUNJALLI, ADV & ANOTHER	LAXMAN T MANTAGANI, ADV FOR R6
38	495/2007	HARSH DESAI, ADV	MAHESH WODEYAR, ADV FOR R1 TO R3.

39	3069/2007	R.G. HEGDE, ADV	HEGDE, NEERALAGI & PATIL, ADVS
40	1270/2007 C.W 1271/2007	AVINASH BANAKAR, ADV	S.G. KADADKATTI, ADV FOR R1 TO R8
41	2540/2007	A.T. SAVANUR, ADV	MRUTYUNJAY TATA BANGI, ADV FOR R1 TO R3, R5 TO R8, R10 & R11
42	3210/2007	G BALAKRISHNA SHAstry, ADV	MRUTYUNJAY S HALLIKERI, ADV FOR R3 TO R5(NOC OBT) & SHIVRAJ P MUDHOL, ADV FOR R3 TO R5
43	2464/2007	F.V. PATIL & SMT. D.K.NIRMALA, ADVS	M.G. GODGOLI, ADV FOR R1, GODE NAGARAJ, ADV FOR R2, RAVI L VAIDYA & H. PRASANNA KUMAR, ADV FOR C/R1, SRIKANT T PATIL, ADV FOR R3.
44	1342/2007	P.H. GOTHINDI, ADV (NOC OBT)	R. NAGENDRA AND V.S.KOUJALAGI, ADVS S.S. YADRAMI, ADV FOR R1(B TO E)
45	2706/2007	LAXMAN T MANTAGANI, ADV	B.M. YALIGAR, ADV
46	2962/2007	S.S. DODAMANI & N DINESH RAO, ADVS	G.R. ANDANIMATH, ADV, SUMAN HEGDE, ADV FOR C/R, AKSHAY KATTI, ANAND ASTHEKAR & ABHISHEK PATIL, ADVS.
47	1462/2007	R.M. KULKARNI, ADV	VEENA HEGDE, ADV FOR R4 & R5, K.G. LAKSHMIPATHI & D.N KAGWAD, ADVS FOR C/R4.
48	1848/2007	GIRISH S HIREMATH	PRADEEP M NAIK
49	1560/2007	JAGADISH PATIL	DATTATREYA J NAIK
50	218/2007	T H AVIN	RAGHAVENDRA M KULKARNI

HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD**STATEMENT SHOWING PENDENCY OF MFA CASES****FINAL HEARING (DB) (MV)**

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	MFA/24362/2013	S K KAYAKAMATH(P),	M H PATIL
2	MFA/24637/2013	M H PATIL : G S HULMANI	S K KAYAKAMATH
3	MFA/100467/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
4	MFA/100468/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
5	MFA/100469/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
6	MFA/103241/2014	VITTHAL S TELI	SHIVAKUMAR S BADAWADAGI(R),
7	MFA/103310/2014	S B HEBBALLI	M K SOUDAGAR
8	MFA/103311/2014	S B HEBBALLI	M K SOUDAGAR
9	101712/2015 C/w. CROB. 100166/2016	SURESH S. GUNDI	K.H.BAGI
10	100456/2016 c/w 100455, 100457 & 100003/2016	G N RAICHUR	HARISH MAIGUR
11	103826/2016 c/w 103883/2016	JAGADISH PATIL	G N RAICHUR
12	101505/2016 c/w 101506, 101507/2016	G N RAICHUR	G R TURMARI
13	MFA/100206/2015	HARISH S MAIGUR	S K KAYAKAMATH
14	MFA/100548/2015	NAGANGOUDA R KUPPELUR	SANTOSH B RAWOOT
15	MFA/101549/2015	S K KAYAKAMATH	K ANANDKUMAR
16	MFA/101668/2015	B V SOMAPUR	D M KULKARNI
17	MFA/101821/2015	NAGANGOUDA R KUPPELUR (P),	
18	MFA/102081/2015	M K SOUDAGAR (NOC)	
19	MFA/102088/2015	DINESH M KULKARNI(P),	S C BHUTI
20	MFA/102615/2015 C/w. 101652/2020	J S SHETTY	RAJASHEKHAR B HALLI
21	MFA/102637/2015	S K KAYAKAMATH	HARISH S MAIGUR (R),
22	MFA/102829/2015	VITTHAL S TELI,	M K SOUDAGAR
23	MFA/103007/2015	VITTHAL S TELI	M K SOUDAGAR
24	102474/2017 c/w. 102473, 102063, 102064/2017	V.S. Teli	R.R. Mane for R2
25	MFA/103158/2015	SANJAY S KATAGERI(P),	M K SOUDAGAR (R),
26	MFA/103375/2015	A M MALIPATIL	N R KUPPELUR
27	MFA/103560/2015	HARISH S MAIGUR(P),	KUSHAL V BOLMAL

28	MFA/103578/2015	GURUKUMAR V A(P),	M K SOUDAGAR
29	MFA/103720/2015	S K KAYAKAMATH(P),	HANUMANT R LATUR
30	MFA/103752/2015	BAHUBALI.N.KANABARGI	S V YAJI FOR R2(R),
31	MFA/103832/2015	HANAMANT R LATUR(P),	S K KAYAKAMATH
32	103157/2015	SANJAY S KATAGERI	M. K. SOUDAGAR
33	MFA 25405/2011	MAHANTGOUDA	GANGADHAR S HOSAKERI, FOR R2
34	MFA/100942/2016	S.K. KAYAKAMATH	J S SHETTY
35	MFA/102484/2016	HARISH S MAIGUR(P),	N R KUPPELUR
36	100444/2016	HARISH NAIK	HANUMANT REDDY SAHUKAR
37	100547/2016	RAMESH I ZIRALE	SHIVARAJ BALLOLI
38	102047/2016	M.H. PATIL	R.R. MANE FOR R2
39	100456/2016 C/W 100455/2016, 100457/2016 & CROB. 100003/2016	G.N. RAICHUR	H.S. MAIGUR
40	101942/2016	BAHUBALI N KANABARGI	R.R. MANE FOR R2
42	103922/2016	M.K. SOUDAGAR	S.R. HEGDE
43	101040/2017 C/W 104110/2017	S K KAYAKAMATH	Y L REDDY
44	102095/2017	SIDDAPPA SAJJAN	PREETI SHASHANK
45	102052/2017	F.S. DABALI	GURURAJ TURUMARI
46	102081/2017	SURESH S. GUNDI	VITTAL S. TELI
47	102887/2017	B.M. PATIL	SANTOSH MALGOUDAR
48	103541/2017	VITTAL TELI	R.R. MANE
49	103855/2017	H.D. PATIL	SANTOSH HATTIKATAGI
50	103826/2017	H.S. MAIGUR	I.C. PATIL
51	101499/2017	H.D. PATIL	A.G. JADHAV
52	104067/2017	V S TELI	N R KUPPELUR FOR R5
54	102073/2017	M G PEERJADE	G N RAICHUR FOR R2
55	100554/2018	S.B. RAWOOT	N.C.KOLLOORI
56	101389/2019	SUBHASH GAVAGONDA	S.S. GUNDI
57	101349/2019	SANJAY S. KATAGERI	I.C. PATIL
58	101170/2019	RAJSHEKAR ARANI	SERVED
59	101161/2019	G.S. HULMANI	S.C. BHUTI
60	101160/2019	G.S. HULMANI	S.C, BHUTI
61	100503/2019	SHARMILA PATIL	SERVED
64	100175/2019	S.K.,KAYAKAMATH	G.S. HULMANI
65	100124/2019	H.S. MAIGUR	NITIN R BOLBANDI
67	102613/2019	S.S. SAJJAN	M.K. SOUDAGAR
68	102676/2019	S.C. BHUTI	SERVED
70	102755/2019	HARISH S MAIGUR	M A DESHPANDE
71	102878/2019	S. C. BHUTI	HANUMANTHAREDDY SAHUKAR
72	102903/2019	SANJAY S KATAGERI	S.V. YAJI

73	103252/2019	HANUMANTHAREDDY SAHUKAR	S.S. JOSHI
74	103251/2019	HANUMANTHAREDDY SAHUKAR	S.S. GUNDI
75	103176/2019	H.S. MAIGUR	N.C. KOLLOORI
76	MFA/100800/2016	SUMANGALA A.CHAKALABBI	I C PATIL FOR R2
77	MFA/102561/2016	SRINIVAS B NAIK	AGA FOR R1, R3 and R4
78	MFA/22820/2013	JAGADISH PATIL	GIRISH HIREGOUDAR FOR R2
79	102903/2019	SANJAY S KATAGERI	S.V.YAJI
81	103381/2019	A.S. NAIK	G.S. HULMANI
82	103386/2019	SHARMILA M PATIL	SERVED
83	103317/2019	R.S. ARANI	S.K. KAYAKMATH
84	103449/2019	MANJUNATH PATIL	G.S. HOSAKERI
85	103459/2019	S.K. KAYAKAMATH	G.R. TURAMARI
86	103500/2019	A.S. NAIK	G.N. RAICHUR
87	103558/2019	A.S. NAIK	G.N. RAICHUR
88	103517/2019	SUBHASH J. BADDI	S.M. KALAWAD
89	103544/2019	H.S. MAIGUR	SURESH S. GUDI
90	103511/2019	H.R. SAHUKAR	S.S. KOLIWAD
91	103573/2019	S.C. BHUTI	H.M. PATIL
92	103545/2019	H.S. MAIGUR	S.K. KAYAKAMATH
93	100440/2019	GEETHA K.M	SURESH S GUNDI
94	100398/2019	Y. LAKSHMIKANTH REDDY	PREETI SHASHANK
95	100560/2019	J.S. SHETTY	M.Y. KATAGI
96	100551/2019	ASHOK NAIK	S.V. YAJI
97	100598/2019	S.C. BHUTI	LINGARAJ MARADI
98	100634/2019	H.D. PATIL	R1 & R2 SERVED
99	100610/2019	A.G. JADHAV	P.K. JANGAMANI
100	100720/2019	VITTAL S. TELI	SURESH S. GUNDI
101	100754/2019	SHAILA BELIKATTI	S.S. KOLIWAD
102	100856/2019	S.G. KODADAKATTI	N.R. KUPPELUR
103	100956/2019	SANJAY S. KATAGERI	S S JOSHI
104	101149/2019	SANTHOSH RAWOOT	R.R. MANE
105	101371/2019	HANUMANT REDDY SAHUKAR	S.J BADDI
106	103535/2019	VITTAL S. TELI	R.S. ARANI

HIGH COURT OF KARNATAKA DHARWAD BENCH DHARWAD
PENDENCY STATEMENT OF MFA PENDING BRANCH
SINGLE BENCH MATTERS
MFA (MV/SJ) – FINAL HEARING

Sl. No.	Case No.	Advocate for Appellant	Advocate for Respondents
1	20130/2010	S.K. KAYAKMAT	A.A. MULLA
2	21062/2010	S.S. YADRAMI	KIRAN ANGADI
3	21169/2010	G.N. RAICHUR	GANAPATI BHAT
4	21766/2010	M.M. KANNUR	R.S. ARANI
5	22228/2010	K. ANAND KUMAR	RAVIKUMAR
6	22507/2010	S.S. HATTIKATAGI	M.C. MASTIHOLI
7	22575/2010	N.V. YAJI	N.C. KOLLOORI
8	22586/2010	M.B. KANA VI	R1 SERVED
9	22587/2010	M.B. KANA VI	N.R. KUPPELUR
10	22697/2010	N.R. KUPPELUR	K.B. NAIK
11	22705/2010	V.V. BADIGER	C.V. ANGADI
12	22754/2010	R.G. HEGDE	S.S. KOLI WAD
13	22923/2010	AVINASH BANAKAR	PARVATHI GOWDA
14	22924/2010	AVINASH BANAKAR	PARVATHI GOWDA
15	22978/2010	D.K. JADHAV	S.K. DESHPANDE
16	23168/2010	LINGARAJ MARADI	R1 SERVED
17	23170/2010	S.K. KAYAKMATH	R1 SERVED
18	23178/2010	R.S. ARANI	
19	23179/2010	R.S. ARANI	C.P. PATIL
20	23402/2010	D.M. KULKARNI	R1 SERVED
21	23555/2010	R.S. ARANI	A.U. PATIL
22	23664/2010	G.N. RAICHUR	ANJANEYA M
23	23969/2010	D.T. HEBBAR	MANJUNATH
24	23992/2010	R.R. MANE	Y. LAKSHMIKANT REDDY FOR R1
25	24123/2010	VITTAL S TELI	S.C. HIREMATH
26	24382/2010	V.S. TELI	S.C. HIREMATH
27	24718/2010	S.S. PATIL	M.R. PATIL
28	24865/2010	S.K. KAYAKAMATH	HANAMANTREDDY SAHUKAR
29	24947/2010	P.R. BENTUR	JAGADISH PATIL
30	25066/2010	MAHESH WADEYAR	
31	25111/2010	K. ANAND KUMAR	S.A. NEELOPANTH
32	25112/2010	K. ANAND KUMAR	R1 SERVED
33	25155/2010	AYUSH S. MAIGUR	SANTOSH BABAJI
34	25183/2010	ASHOK A NAIK	R1 SERVED
35	25184/2010	G. N RAICHUR	H.R. LATUR
36	25190/2010	R.S. ARANI	G.M BHAT
37	25223/2010	HARISH S MAIGUR	Y. LAKSHMIKANT REDDY
38	25232/2010	G.S. HULAMANI	R1 SERVED
39	25252/2010	ANURADHA DESHPANDE	SERVED
40	25316/2010	N.R. KUPPELUR	R.S. ARANI

41	25317/2010	N.R. KUPPELUR	R.S. ARANI
42	25370/2010	H.R. LATUR	SANTOSH MALAGOUDAR
43	25379/2010	V.V. BADIGER	R1 SERVED
44	25438/2010	M.M. KANNUR	R1 SERVED
45	25490/2010	L.S. MARADI	S.S. BADAVIDAGI
46	25500/2010	Y. LAKSHMIKANT REDDY	R1 & R2 SERVED
47	25593/2010	PREETHI SHASHANK	H.R. LATUR
48	25610/2010	T.M. NADAF	R.M NADAF
49	25625/2010	T.M. NADAF	R1 SERVED
50	24513/2011	Sri. S.K. Kayakamath	
	21010/2011		
	C/w	Sri. B.C. Seetharamrao Assts.	
51	21009/2011		
52			
53	21031/2011	Sri. G.N. Raichur	
54	21024/2011	Sri. Madanmohan Khannur	
	21261/2011		
	C/w	Sri. S.M. Koliwad, Sri.	
55	21038/2011	S.K. Kayakamath	
56	21074/2011	Sri. Dinesh Kulkarni	
57	21041/2011	Sri. S.K. Kayakamath	
58	25012/2011	Sri. Nagaraj C. Kolloori	
59	20379/2011	Sri. Manjunath G. Patil	
60	20348/2011	Sri. Shankar Rangreji & assts.	
61	20249/2011	Sri. Rajashekhar S. Arani	
	20308/2011		
	C/w	Sri. Manjunath G. Patil	
62	20309/2011, 20310/2011		
	21316/2011		
	C/w	Sri. C.B. Patil	
63	21317/2011		
64	20721/2011	H M Dharigond	S K Kayakamath
65	20723/2011	H M Dharigond	S V Yaji
66	20728/2011	G N Raichur	Harish S Maigur
	20729/2011	S K Kayakamath	Lakshmikant Reddy
67	c/w 932/13		
68	22419/2011	Nagaraj C Kolloori	Rajashekhar Gunjalli
69	21672/2011	Nagaraj C Kolloori	Sanjay S Katageri
70	20540/2011	Aruna R Deshpande	Respdt - sd
71	20452/2011	Harish S Maigur	M K Soudagar
72	24879/2011	S.K. Kayakamath	N.S. Patil
	21797/2011		
	C/w	Deepak Shetty	R.R. Mane
73	21303/2011		
74	25870/2011	S.H. Mutalik Desai	Veena Hegde
75	25389/2011	S.S. Sajjan	S.K. Kayakamath
76	24938/2011	C.S. Sangannavar	H.R. Latur
77	20937/2011	Jagadish Patil	Aruna R. Deshpande
78	21813/2011	M.K. Soudagar	Anand R. Kolli
79	24692/2011	Ashok A Naik	Rajesh B Rajnal
80	22606/2011	S.M. Kalwad	N.R. Kuppellur

81	21216/2011	C.B. Patil	Hanamanthreddy Sahukar
82	21250/2011	S.C. Bhuti	Nesaragi A.B
83	21263/2011	AnandKumar A. Magadum	N.R. Kuppellur
84	21286/2011	R.R. Mane	R1 & R2 Served
85	21259/2011	A.G. Mulwadmath	A.S. Patil
86	21233/2011	N.V. Yaji	Preeti Shashank
87	20327/2011	Mahesh Vadeyar	R.S. Arani
88	25108/2011 C/w Crob. 100031/2015	S.C. Bhuti	M.G. Patil
89	22822/2011	Harish S. Maigur	K.L.Patil
90	21699/2011	M.Amaregouda	M.Y. Katagi
91	24922/2011	Shaila Bellikatti	P.S. Hosamani
92	20101/2011	R.K. Hatti	S.S. Koliwad
93	20188/2011	H.M. Darigondar	S.K. Kayakamath
94	20023/2011	R.R. Mane	R1 & R3 Served
95	20136/2011	N.V. Yaji	M.G. Gadgoli
96	20084/2011	S.S. Gundi	Hegde, Neeralagi & Patil
97	20243/2011	SHARAD V MAGADU	CHNADRSHEKAR PATIL
98	20284/2011	MAHESH WODEYAR	S S PATIL FOR R
99	20551/2011	Y LAKSHMIKANT REDDY	N SRINIVAS :R1-
100	21049/2011	T HANUMAREDDY	RAVI G SABHAHIT
101	21105/2011	LOKESH MALAVALL	R R MANE FOR R2
102	21106/2011	LOKESH MALAVALL	R R MANE FOR R2
103	21121/2011	R R MANE	S S BETURMATH F
104	21164/2011	LINGRAJ S MARAD	HASANSAB :R1-SD
105	21183/2011	G N RAICHUR : A	SANTOSH S HATTI
106	21196/2011	MADAN MOHAN M K	DINESH M KULKAR
107	21197/2011	M H PATIL : G.S	S M KALWAD
108	21211/2011	VITTHAL S TELI	R R MANE
109	21350/2011	PATIL M H	P H PAWAR FOR R
110	21353/2011	RAVINDRA R MANE	Y LAKSHMIKANT REDDY
111	21390/2011	Y LAKSHMIKANT REDDY	S S JAINAR FOR
112	21409/2011	VITTHAL S TELI	VENKAPPA :R1-SD
113	21429/2011	CHNADRSHEKAR PATIL	M G GADGOLI FOR
114	21432/2011	G N RAICHUR	HARISH S MAIGUR
115	21434/2011	G N RAICHUR : A	M V HIEMATH &
116	21435/2011	G N RAICHUR	T M NADAF FOR R
117	21448/2011	M M KHANNUR	S W KULKARNI
118	21458/2011	N R KUPPELUR	CHANDRASHEKHAR
119	21467/2011	HANAMANT R LATUR	PRAKASHGOUDA :R
120	21480/2011	K S MALAVI	C S BENNI FOR R
121	21489/2011	V SHIVARAJA HIR	H V NAGAREDDY:
122	21492/2011	N R KUPPELUR	B CHIDANANDA FO
123	21493/2011	N.R.KUPPELUR :	ISHWARYA : R1-S
124	21494/2011	N R KUPPELUR	NAGAPPA :R1-DIS
125	21495/2011	PATIL M H : G S	S K KAYAKAMATH
126	21522/2011	M K SOUDAGAR	A G MULAWADMATH
127	21526/2011	M K SOUDAGAR	GEETHA K M FOR
128	21529/2011	M K SOUDAGAR	A G MULAWADMATH
129	21553/2011	MANJUNATHA G PA	SHIVAKUMAR S

			BADAWADGI
130	21570/2011	G N RAICHUR	AMRUTLAL: R1-
131	21591/2011	N R KUPPELUR	VEERESH: R1-HEL
132	21628/2011	SHARMILA M PATIL	H M DHARIGOND F
133	21699/2011	SHIVARAJA HIEM	THIMMAPPA: R1-S
134	21717/2011	NAGARAJ C KOLLORI	Y LAKSHMIKANT REDDY
135	21727/2011	SHRIHARSH A NEE	GURUBASAVARAJ S
136	21750/2011	S K KAYAKAMATH	SHIVARAJ HIEMATH
137	21751/2011	S K KAYAKAMATH	P A KULKARNI FO
138	21759/2011	R S ARANI	M H PATIL & G S
139	21771/2011	BAHUBALI.N.KANA	P V GUNJAL FOR
140	21791/2011	G N RAICHUR	SACHIN S MAGADU
141	21817/2011	H M DHARIGOND	NABISAB :R1-SD
142	21819/2011	N R KUPPELUR	RAJU BABU NILAJ
143	21821/2011	N R KUPPELUR	MANJUNATH G PAT
144	21831/2011	RAVI G SABHAHIT	T HANUMAREDDY F
145	21839/2011	HARISH S MAIGUR	SURESH S GUNDI
146	21842/2011	S V YAJI	SHAILA BELLIKAT
147	21843/2011	JAGADISH PATIL	HARUN RASUL MOM
148	21874/2011	M M KHANNUR	S K KAYAKMATH F
149	21900/2011	CHNADRSHKAR PATIL	M G GADGOLI FOR
150	21905/2011	HANAMANT R LATUR	IRAPPA :R1-SD
151	21927/2011	Y LAKSHMIKANT REDDY	R1-NOTICE DISPE
152	21935/2011	ANAND R KOLLI	R1- HAVALAPPA-
153	21955/2011	A G JADHAV	MAHESH WODEYAR
154	21957/2011	G N RAICHUR	SANJANY S KATAG
155	21975/2011	N SHANKAR RANGA	CHANDAPPA :R1-A
156	21986/2011	RAVINDRA R MANE	S S PATIL FOR R
157	21988/2011	MALLIKARJUNSWAM	THE MANAGING DI
158	22012/2011	HANAMANT R LATUR	MADIWALGOUDA :R
159	22018/2011	SANTOSH S HATTI	VEENA HEGDE
160	22021/2011	MANJUNATHA G PA	DHANARAJ :R1-DE
161	22026/2011	LOKESH MALAVALL	PRASHANTH :R1-S
162	22041/2011	PATIL M H & G S	R1-MALLAPPA-SD
163	22064/2011	LAXMAN MANTAGANI	RAJESH B RAJANA
164	22070/2011	KAPEEL S MALAVI	VISHNU :R1-SD
165	22079/2011	NARAYAN V YAJI	R1-DINESH MURDE
166	22092/2011	G N RAICHUR & A	VISHWANATH V BA
167	22097/2011	V R DATAR	P G MOGALI FOR
168	22192/2011	Y LAKSHMIKANT REDDY	C V ANGADI FOR
169	22202/2011	Y LAKSHMIKANT REDDY	K ANANDKUMAR FO
170	22211/2011	HANAMANT R LATUR	SOMALINGA :R1-S
171	22212/2011	HANAMANT R LATUR	VISHWANATH : R1
172	22218/2011	S C BHUTI	R1-NOTICE DISPE
173	22222/2011	SANJAY S KATAGERI	BASAPPA-R1-SD
174	22229/2011	GIRISH S HIEM	SURESH S GUNDI
175	22237/2011	T M NADAF : IND	LAXMAN B MANNOD
176	22244/2011	AJAY U PATIL :	MAHESH WODEYAR
177	22259/2011	N P VIVEKMEHTA	R R MANE FOR R2
178	22260/2011	N P VIVEKMEHTA	PREMA : R1-SD
179	22282/2011	HANAMANT R LATUR	C S SANGANAVAR
180	22283/2011	HANAMANT R LATUR	C S SANGANAVAR

181	22284/2011	HANAMANT R LATUR	BASAVARAJ : R1-
182	22285/2011	HANAMANT R LATUR	GIRIMALLAPPA-R1
183	22286/2011	HANAMANT R LATUR	RAJASHEKAR S ARANI
184	22287/2011	HANAMANT R LATUR	NAGARAJ : R1 -S
185	22297/2011	Y LAKSHMIKANT REDDY	RAJASHEKAR S ARANI
186	22301/2011	M G GADGOLI	S R HEGDE FOR R
187	22336/2011	B S SANGATI	R1-NOTICE DISPE
188	22340/2011	S K KAYAKAMATH	JAGADISH PATIL
189	22368/2011	SANJAY S KATAGERI	M J PEERJADE FO
190	22369/2011	S S PATIL:PRASH	MAHESH WODEYAR
191	22394/2011	H M DHARIGOND	SOMANATH R1 SD
192	22422/2011	PREETI SHASHANK	B M PATIL FOR R
193	22426/2011	SHASHANK S HEGD	T KOTRESHI FOR
194	22429/2011	PREETI SHASHANK	T KOTRESHI FOR
195	22436/2011	G N RAICHUR	RAVIRAJ C PATIL
196	22440/2011	M K SOUDAGAR	SOLE-RESPNT-"AD
197	22441/2011	M K SOUDAGAR	S L PATIL & G L
198	22468/2011	C V ANGADI	SANJAY S KATAGERI
199	22481/2011	LAXMAN B MANNOD	SHREEVATSA S HE
200	22482/2011	LAXMAN B MANNOD	M H PATIL & G S